

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2928**  
TO BE ANSWERED ON 27<sup>th</sup> March, 2023

**PAYMENT OF ARREARS TO ONE-RANK-ONE PENSION HOLDERS**

2928 SHRI M. SHANMUGAM:  
SHRI VAIKO:

Will the Minister of Defence be pleased to state:

- (a) whether Government has made payment of arrears of One-Rank-One-Pension to eligible pensioners of the armed forces;
- (b) if so, the details thereof;
- (c) whether ex-servicemen objected to payment of arrears in instalments, contrary to the direction given by the Hon'ble Supreme Court; and
- (d) if so, the status of payment of arrears in toto, with details thereof?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): Yes, Sir. The payment of arrears of One-Rank-One Pension (OROP) to eligible pensioners of Armed Forces is in progress as per policy of the Government. So far Rs. 5065.70 Crore have been paid as arrear of OROP to eligible pensioners of Armed Forces as on 13.03.2023.

(c) & (d): A Miscellaneous Application No. 219/2023 in Writ Petition (Civil) No. 419/2016 was filed in the Hon'ble Supreme Court by Indian Ex-Servicemen Movement (an All India Federation of Military Veterans Organisation). Government has filed an affidavit in Hon'ble Supreme Court seeking extension of time for the payment of arrears of OROP. The matter was heard on 20.03.2023 and decision of the Supreme Court is awaited.

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